GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4665 ANSWERED ON:18.12.2009 FRAUDULENT IN GARMENTS EXPORT Alagiri Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) the details of cases of fraudulent exports of garments detected during each of last three years and the current years;
- (b) whether a probe was ordered by Government years back on the fraudulent exports involving Countries and Indian Garment Exporters on letter of Credits (LCs) opened with provision for transhipment through third party countries; (
- (c) whether a few Nationalised banks were also found to be involved with the fraudulent exporters; (
- (d) if so, details of the probe findings and the names of exporters and banks prima-facie found involved in the same; and
- (e) the steps taken in the regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) (b) (c), (d) & (e): The information is being collected and will be laid on the table of the House.